

Central Administrative Tribunal Principal Bench, New Delhi.

OA-10/2017

New Delhi this the 03rd day of January, 2017.

**Hon'ble Sh. P.K. Basu, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

1. Nitu Pandey, aged about 32 years, Group-C
D/o Sh. Daya Shankar Pandey
R/o H.No. A-697 Part-I
Gali No.7, Sonia Vihar Delhi 110094
Worked in School : GGSSS, Sonia Vihar
School ID : 1104335
Worked as : TGT Maths
From 16.01.2015 to 9.5.2015 &
From 1.07.2015 to 06.07.2015

... Applicant

(By Advocate : Mr. T.N. Tripathi)

Versus

1. GNCT of Delhi, through
Chief Secretary
Delhi Secretariat,
I.P. Estate, Govt. of NCT of Delhi
New Delhi.
2. Director of Education
Directorate of Education,
Old Secretariat, Delhi
3. The Principal
Govt. Girls Sr. Sec. School
Sonia Vihar, Delhi-110094

ORDER (ORAL)

Mr. P.K. Basu, Member (A)

Learned counsel for the applicant has stated that the applicant has made a representation dated 17.08.2016 for consideration of her appointment as TGT Guest Teacher in Social Science, for which she claims of possessing necessary qualifications. The OA is, therefore, disposed of with the direction to the respondents to consider her representation dated 17.08.2016 within a period of one month from the date of receipt of a copy of this order.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member (A)

